

(b) if so, the amount sanctioned by Government as grant and loan in this regard?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) No, Sir.

(b) The question does not arise.

Land Acquisition in Delhi

3470. { Shri P. L. Barupal:
Shri Chandak:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that certain colonisers in Delhi have represented to Government against its land acquisition policy; and

(b) if so, what is the nature of their complaint?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) The Government have received representations from housing societies and individuals protesting against its acquisition of land in the Ring Road area in Delhi.

(b) The nature of the complaints are:

(i) Government should not acquire the land which has been purchased by individuals and/or societies for the construction of houses. If at all it is acquired, they should be given alternative plots of land for building purposes.

(ii) Government acquisition of land which has been purchased by societies and individuals would amount to discouraging construction of houses by individuals which is the declared aim of the Government.

(iii) The agriculturists who are affected by the Government acquisition have protested that the acquisition of land will throw them out of their means of livelihood and homestead. Before

the land is acquired, they should be provided with alternative land for construction of their houses and for cultivation purposes.

Land Acquisition in Delhi

3471. Shri Chandak: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that Government are considering to revise their policy of land acquisition in Delhi for the construction of houses; and

(b) if so, what are the details?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) At present, there is no proposal to revise the Government's policy of land acquisition in Delhi.

(b) Does not arise.

All India Handloom Board

**3472. Shri Tangamani:
Shri S. M. Banerjee:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is a proposal to shift the Headquarters of the All India Handloom Board from Bombay to some place in the South;

(b) what is the number of looms covered by the co-operatives in the States of Andhra, Madras and Kerala; and

(c) the total number of looms at present coming under the co-operatives throughout the country?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) No, Sir

(b) The number of looms in the co-operative sector in the following states were as under as on 31-12-1957:

Andhra	..	2,57,149
Madras	..	2,03,738
Kerala	..	40,605

(c) 11,72,995 as on 31-12-1957.